

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Dated : 3rd May, 2013

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Appeal No. 263 of 2012 & IA 423 of 2012

Punjab State Power Corporation Ltd. ... Appellant(s)

Versus

Punjab State Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant (s) : Mr. Anand K. Ganesan

Counsel for the Respondent (s): Mr. Sakesh Kumar for R.1
Mr. Tajender K. Joshi for R.2 & 3

Appeal No. 202 of 2012 & IA 323 of 2012

Punjab State Power Corporation Ltd. ... Appellant(s)

Versus

Punjab State Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant (s) : Mr. Anand K. Ganesan

Counsel for the Respondent (s): Mr. Sakesh Kumar for R.1
Mr. Shwetank Tripathi
Mr. Gurmeet Singh
Mr. Pardeep Kumar for R.2

Appeal No. 203 of 2012 & IA 327 of 2012

Punjab State Power Corporation Ltd. ... Appellant(s)

Versus

Punjab State Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant (s) : Mr. Anand K. Ganesan

Counsel for the Respondent (s): Mr. Sakesh Kumar for R.1

ORDER

As agreed by the learned counsel for the parties, post the matters for hearing on **05.07.2013.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

Ts/pg